

(b) No.

(c) Does not arise.

Transfer of Managers/Inspectors in Catering and Vending Establishments at Allahabad

3688. SHRI S. K. SARDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the sweets and other eatables items are being daily sent free of charge to the Senior officers especially belonging to Commercial Branch by Managers/Inspectors of Catering and Vending Establishments;

(b) if so, whether the Railways had ever tried to exercise surprise checks through Vigilance Department to stop these malpractices; and

(c) whether Government would transfer the Managers/Inspectors employed in Catering and Vending establishments staying at Allahabad station over three years to root out these corrupt practices?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise. However, Railway Vigilance frequently conduct surprise checks on the working of the Catering Establishments with a view to detect malpractices/irregularities. During these checks malpractices of the type mentioned in part (a) of the question have not come to notice.

(c) There is no policy regarding transfer of staff after three years. However, wherever considered necessary, Catering staff are transferred in the interest of the administration. The same policy will apply to Allahabad Station and any Catering staff coming to adverse notice there.

इलाहाबाद डिब्बोजन में स्टेशनों पर माल और पार्सलों के लिए ठेके

3689. श्री एस० के० शारदा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इलाहाबाद डिब्बोजन में सभी स्टेशनों पर माल और पार्सलों के ठेके सहकारी समितियों को दिये गये हैं और क्या अधिकारियों ने उपरोक्त सहकारी समितियों के साथ सांथगाठ करके मनमर्जी से दरें निर्धारित की हैं ;

(ख) क्या यह सच है कि कानपुर गोदाम और जुही ट्रांसशिपमेंट शौड के लिए 5 रुपए 30 पैसे की दैनिक मजूरी की दर से ठेके दिये गये थे जबकि उक्त समितियां अपने श्रमिकों को 6 रुपए 50 पैसे की दर से दैनिक मजूरी का भुगतान कर रही है और फिर भी लाभ अर्जित कर रही है ।

(ग) क्या यह सच है कि ठेकेदारों के लिए दरों की तुलना में इन समितियों की दरों में 200-500 प्रतिशत की वृद्धि की गई है जब कि श्रमिकों की मजूरी में कोई आनुातिक वृद्धि नहीं हुई ; और

(घ) क्या सरकार टेंडर आमंत्रित करेगी और वास्तविक दरों का निर्धारण करेगी ताकि रेलवे को अब हो रही हानि दोबारा न हो

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) इलाहाबाद मंडल के स्टेशनों पर अपेक्षित माल और पार्सल सम्भलाई ठेके सहकारी समितियों को आवंटित कर दिये गये हैं; दरों का निर्धारण दर निर्धारण समिति द्वारा किया जाता है। जिसमें लेखा अधिकारी सहित 4 प्रवर अधिकारी होते हैं। दरें स्थानीय मजूरी दर और पार्सल की सम्भलाई के लिए अपेक्षित आदमियों की औसत

संख्या को ध्यान में रखकर निर्धारित की जाती है; माल सम्मूहों की दरें उजरती दर प्रणाली पर निर्धारित की जाती है।

(ख) कानपुर सेंट्रल माल शेड और जुही यानान्तरण शेड पर माल सम्मूहों के उजरती दर प्रणाली के आधार पर न कि प्रति व्यक्ति दिन के आधार पर, दिये गये हैं।

(ग) जी नहीं।

(घ) जी नहीं।

Ticketless Travellers

3690. SHRI S. K. SARDA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of checks conducted by the Senior Divisional Commercial Superintendent, Northern Railway, Allahabad, to detect ticketless travellers during the period June, 1976 to October, 1977 monthwise separately;

(b) the amount of travelling allowance paid to the Senior Divisional Commercial Superintendent exclusively for conducting these checks during the above mentioned period month-wise separately together with the number of persons detected and amounts realised from them;

(c) whether publicity through Press was done by the Officer concerned after these checks to highlight his achievements; and

(d) whether suitable reward has been given to the Officer concerned for his initiative to give high earnings and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). 5,277 checks against ticketless travel were conducted in Allahabad Division of the Northern Railway during the period June, 1976 to October, 1977 under

the overall guidance and direction of the Senior Divisional Commercial Superintendent Allahabad. Out of these, two checks on 12-8-1977, were supervised personally by the Senior Divisional Commercial Superintendent Northern Railway, Allahabad. During these two checks 71 passengers were apprehended for irregular travel and a sum of Rs. 591.40 was realised as railway dues. In addition, a sum of Rs. 1325/- was realised as judicial fine. No travelling allowance was claimed by the Senior Divisional Commercial Superintendent, Allahabad for these checks.

(c) Yes. Some newsmen were briefed to create an impact on the ticketless travellers.

(d) No. The checks were exercised in the normal course of duties.

Stoppage of Trains on Pathankot-Joginder Nagar Section at Panchrukhi

3691. SHRI DURGA CHAND: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Express Train on Pathankot-Joginder Nagar Section of Northern Railway does not stop at Panchrukhi and other important stations;

(b) if so, whether the Government have received any complaint in this behalf; and

(c) if so, what are the details thereof and by when the train will start stopping at Panchrukhi station and other similar important stations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Out of 3 trains one pair namely 1PB/4PB Pathankot-Baijnath Paprola is being run as a fast passenger service and this train does not stop at Panchrukhi and nine other intermediate stations.

(b) Yes.

(c) Provision of stoppages at Panchrukhi and other stations is under examination and action as found justified and feasible will be taken.